

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 12.2.2015**

OA No.753/2012 with MA No.86/2013

None for the applicant.

Mr. Anupam Agarwal, Counsel for the respondents.

None was present on behalf of the applicant on 13.5.2013, 17.7.2013, 7.8.2013, 11.9.2013, 30.9.2013, 8.11.2013, 9.1.2014, 20.2.2014, 4.4.2014, 12.5.2014, 14.7.2014, 11.8.2014, 3.9.2014, 8.10.2014, 10.11.2014, 9.12.2014, 20.1.2015 and even today in the second round. On 14.7.2014, 11.8.2014 and 3.9.2014 the members of the Bar were abstaining from work. However, the applicant could have been present but even he was not present on these dates. It appears that the applicant has lost interest in pursuing the present OA. Therefore, the present OA is dismissed for non-prosecution on the part of the applicant.

  
(MRS.CHAMELI MAJUMDAR)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER